

**Interim Report of National Commission on Agriculture regarding Quantum and Price of Levy Foodgrains**

5216 SHRI B V NAIK.  
SHRI P M. MEHTA  
SHRI R. V SWAMINA.  
THAN:  
SHRI N K SANGHI;  
SHRI H N MUKHERJEE

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state.

(a) the gist of the recommendations contained in the interim report of the National Commission on Agriculture regarding the quantum and price of levy foodgrains, and

(b) what is the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P SHINDE) (a) The recommendations of the National Commission on Agriculture made in their Interim Report on Agricultural Price Policy which covers Quantum and Price of Levy Foodgrains are as under

- (1) In a shortage situation, procurement prices of cereals have to be below the prevailing market prices in order to subservise the needs of the public distribution system. Since the issue price has to be related to the purchasing capacity of consumers with low income, the procurement prices, although higher than the minimum support prices, cannot be much above the issue price, minus the cost of distribution plus at best, a small element of subsidy
- (ii) While an all-India procurement price is desirable, small extra payments would be permissible in a State, where production might have suffered relatively more, provided the extra element is kept within limits and

its impact on the pooled price of grain issued from the public distribution system in marginal

- (ii) In order to meet the requirement of the areas and the population through the public distribution system, the guiding principle should be to aim at a procurement of 12 per cent of cereal production on an average by the public authority for the next few years. This may imply a procurement of 12 million tonnes in 1975, comprising 5 million tonnes each of rice and wheat and 2 million tonnes of coarse cereals.

(b) As the Report has been received only recently, a Working Group is proposed to be constituted and it will necessarily require some time to study the recommendations in depth, to obtain the necessary clarifications and make their recommendations to Government. Thereafter, the Government would take suitable decisions in the matter.

**Pristine Culture of Adivasis and Tribals**

5217 SHRI B V NAIK Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

- (a) the steps taken by Government to preserve the good points in the pristine culture of the Adivasis and Tribals in India, and
- (b) the measures by which this culture is proposed to be salvaged from the erosion by civilization viz education and Commercialization?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) (a) and (b) Various official agencies at the National and State level and non-official agencies are engaged in the task of advancement